NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 136/(MAH)/2017

CORAM:

1

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: M/s. RBS Equilities (India) Ltd.

SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Herman signature

Order TCP No.136/14/NCLT/MB/MAH/2017

Company Petition is admitted vide separate orders.

List this matter for hearing on 25.4.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)